

**SHRI R. S. VIRK DISTRICT JUDGE (RETD.)
IN THE MATTER OF PACL LTD.
CAUSE LIST FOR 01/08/2018 (WEDNESDAY)**

S.No.	File No.	Case Particulars	Purpose
1	545 (For review of order dated 26/03/2018 File No. 241/1)	Lotus Agricultural & Marketing Co-operative Society Limited <i>See attached</i>	Notice